

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Petition(s) for Special Leave to Appeal (C) No(s). 8495/2022

VISHWANATH

Petitioner(s)

VERSUS

RAJ NARAIN (DEAD) THR. LRS

Respondent(s)

Date : 15-07-2022 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ankur Yadav, AOR
Mr. Prithvi Yadav, Adv.
Mr. Prateek Yadav, Adv.
Mr. Gaurav Lomes, Adv.

For Respondent(s)

Mr. Rajiv Mehta, AOR
Mr. Vivek Kumar, Adv.
Mr. Anant H., Adv.
Ms. Priyanka, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Service is not complete on respondent nos. 1 to 4. However, Mr. Vivek Kumar, Ld. Advocate for Mr. Rajiv Mehra, AOR has appeared on behalf of respondent nos. 1 to 4. He submits that he will be filing vakalatnama within the course of the day. Four weeks time, is granted to file the counter affidavit.

List again on 29.08.2022.

S.P.S. LALER
Registrar